Office of Secretary (Revenue)/Member Secretary(SDMA) Government of Goa

No. 1/6/2/2020/RD(Part)/347

Dated: 02/05/2020.

To,

- 1. All Secretaries, Government of Goa.
- 2. Collector/Chairperson (DDMA), North-Goa.
- 3. Collector/Chairperson (DDMA), South-Goa.
- 4. All HoDs, Government of Goa.

Sub: Minutes of the State Executive Committee: reg.

On 29/04/2020, 30/04/2020 and 01/05/2020 the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meetings for necessary action. The same has approval of the Chairman, SDMA.

(SANJAY KUMAR) Secretary, Revenue Member Secretary, SEC & SDMA

Encl.: As above.

Copy to:

- 1. Secretary to Hon'ble Governor, Goa
- 2. Secretary to Hon'ble CM, Goa
- 3. PS to Chief Secretary, Goa

Minutes of Meeting of the State Executive Committee held at the Forest Bhavan, on 29th April, 2020

On 29/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- 2. Shri S.K. Bhandari, Secretary, Transport
- 3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

- 1. Status of COVID19: Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has had seven positive cases of Covid-19, and all seven patients have recovered. After recovery, these patients were shifted to a Quarantine facility outside the Covid Hospital, as per norms for further quarantine. 95 tests for Covid (this includes tests done on the samples collected so far of those who were surveyed during the House-to-House survey), were done during the last 24 hours, on SARI/ILI patients, all of which were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
- Secretary, Health informed that the quarantine facilities should be identified in advance for everyone who is coming in with the proper authorisation, as was done for the crew of Marella Discovery, to avoid any last minute issues. The SEC asked the Collectors in consultation with Secretary Health to put in place a mechanism to ensure the same.
- 3. The SEC discussed the MHA's order for movement of migrants. The SEC decided to appoint Shri Kunal, CEO to be the Nodal officer for coordinating the movement of migrants. He will be assisted by Dr Tariq Thomas (DMA) and Ms Ankita Anand (Dir IT). The Secretaries of Transport, Tourism and Labour will provide all support. All willing persons may be asked to register themselves on the portal launched for the purpose https://www.goa.gov.in/return-to-goa/. For any communication to be done, an email ID has also been created (covid-nodal.goa@nic.in).

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- 4. PCE(PWD) informed that 121 ongoing works have restarted with 4265 workers. The department is also working on resolving the blockages in the water pipeline at New Vaddem, Vasco. The new pump installation is also going on at Padocem and expected to be over soon.
- 5. Director, IT informed that the department has granted permission to 63 IT and ITES companies and 513 of their staff. As desired by the SEC, she will send the bulk messages today asking people to download the Arogya Setu app. On the web application for border checkposts, both the Collectors informed the SEC that the staff deployed at these border checkposts have now been able to identify cases of change of driver/helpers through the application. The SEC noted with satisfaction that the application is serving the intended purpose.
- 6. Commissioner (Excise) informed that the liquor manufacturers have produced about 4.14 lakh liters of hand sanitisers.
- 7. Collector, South-Goa discussed the modalities of testing seafarers who want to Sign-on, to board a ship. The SEC advised him to follow the SOP issued by the DG Shipping and MHA's guidelines, and coordinate with the Secretary Health for following the testing protocols.
- 8. Secretary CS informed that the department has started a campaign, 'no mask-no petrol' and 'no mask-no ration', as earlier directed by the SEC. The SEC appreciated the timely response of the department. She further added that sales of essential items through Groceries-on-Wheels have reduced. The SEC advised the department to rationalize use of these vehicles, as required, as the special service is demand driven.
- Secretary GAD also informed that directions for using the Arogya Setu App are being issued, similar to the directions issued by the DoPT, Gol. The SEC advised all Secretaries and HoDs to follow the instructions and popularise the use of the App.
- 10. Secretary, Law informed that the Registration has picked up and the department has registered 27 documents and 11 marriages during the day. The SEC advised the department to keep the process staggered to ensure the social distancing and other safety norms.
- 11. The SEC also shared the concern of the availability of the funds. There is a need for improving collection efficiency and rationalisation of tariff and tax structures, and the Departments must avail of the benefits of central Govt. schemes for the State, and all HoDs and Secretaries were accordingly directed to work on these issues immediately. There are lots of schemes of Govt of India that are similar to those launched by the State Govt, departments must take advantage of these schemes and use the State funds to top up these Govt of India schemes for effective utilisation of the scarce State resources.

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The departments must also work on expenditure control. Where needed, the projects or other expenditures, which can be postponed at present without adversely affecting the public good, may be deferred for next year. The SEC also asked the Electricity department/PWD/tourism/DMA/Panchayat to ensure that the properties which are used for commercial purposes, be taxed in that category only.

- 12. The Nodal Officer for Quarantine facilities informed that a total of 107 persons are sheltered in six quarantine facilities. He is visiting these facilities regularly.
- 13. Secretary, Port informed that the crew of Angriya may not come at present, as informed by their company, as per their current engagement plan, even though the State is ready for their arrival. Secretary, Port discussed the issues of the barge owners associations, who want to return to Goa. The SEC advised him to work out a plan (SOP) while keeping in mind the protocols for the testing and quarantine requirements.
- 14. The Addi. PCCF informed that Mollem villagers had protested due the congestion caused on the highway, it being near the market area. Collector South-Goa informed that he had already intervened and passed directions to stop the vehicles much before the checkpost, for the purpose of checking, to avoid overcrowding near the market.
- 15. The SEC asked the DMA and Secretary Panchayat to frame the modalities on how to open the markets which are currently closed, with all the safety norms in place, as the continued closure would adversely affect the shop owners and State economy.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

(Sanjay Kumar) Secretary, Revenue

Member Secretary, SEC & SDMA

List of Special Invitees:

- 1. Shri Subhash Chandra, PCCF
- 2. Shri Santosh Kumar, Add. PCCF.
- 3. Ms Nila Mohanan, Secretary, Health
- 4. Shri Amit Satija, Commissioner, Excise
- 5. Shri P. S. Reddy, Secretary, Fisheries
- 6. Shri Kunal, CEO Goa.
- 7. Shri Keshav Kumar, CCF
- 8. Shri Rajesh Kumar, DIG
- 9. Shri J. Ashok Kumar, Secretary, Tourism
- 10. Shri Sanjay Grihar, Secretary, Panchayats.
- 11. Shri C.R. Garg, Secretary, Law
- 12. Ms Isha Khosla, Secretary, Civil Supply.
- 13. Ms R. Menaka Collector North.
- 14. Shri Ajit Roy Collector South.
- 15. Shri Tariq Thomas, DMA.
- 16. Ms. Ankita Anand Director Information Technology.
- 17. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
- 18. Shri R. G. Keni, Chief Engineer (Electricity)
- 19. Shri Narayan Gad, Director Panchayat
- 20. Shri Shrikant Patil C.E. (WRD)
- 21. Ms Meghana Shetgaonkar Director Information And Publicity.

Movement of Trucks (Last 24 Hrs.) Date; 29.04.2020 at 08.00 hrs (w.e.f. 31.03.2020)

Grand Total	39	92	65	57	19034					
Total	239	153	424	233	13006	6028				
Others	154	70	141	103	4762	2230				
Meat (live/Processed)	1	1	0	0	24	8				
cnicken (live/Processed)	4	0	43	0	530	1				
Eggs	1	2	3	1	48	59				
Fruit	23	13	43	34	1434	829				
156	7	5	1	5	186	256				
Fuel	0	0	0	0	33	29				
Vegetable	2	3	139	17	3298	470				
Milk	5	0	23	2	832	141				
Pulses	5	2	4	2	481	132				
Sugar	2	0	4	0	158	47				
Rice	7	- 6	2	1	303	468				
Empty	28	50	2.1	58	917	1358				
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH				
No. of Trucks	08:00 hrs t	o 20:00 hrs		10 08:00 rs	Complative (w.e.f 31.03.2020, 0800 br					
	INWARD									

		OUTWARD									
	08:00 hrs hi	Same and part	20.00 hrs		Cumulative (w.e.f 31-03-2020, 0800 hrs						
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REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE

Date: - 29/04/2020 Time: - 20 - 00 km/Co - 1 - 1 Time:- 20:00 hrs (Cumulative)

TARL	F-1-1	AWA	ORDER

Sr No.	State LT	Total number violation of Lock down/curfew orders	Remedial : in column		tinst violatio	ns mentioned		ber Action taken on incidents of Law & Rem & order reported in Column – 5
-1	-2	-3		-4	*		-3	-6 -7
			Total Arrests made	Total vehicles scized	Total FIRs registered	Total Fines imposed (In Rs)		
1	Goa Total	32321 Cases:- 647 M. V. Challans:-29079 Spitting Cases:- 2395	1172	454	647	3950300		1. Strict enforcement of the lookstown is being enforced with simultaneous persuasion by parcelling staff to comply with the conditions of locksdown 2. Appeal on Social Media through inputyrine posters 3. Victo clips appeal to Chizens/Religious places against gathering 4. Meetings with feligious hends 5. Parcelling has been intensified all over—Gea and Nakas have been deplayed at all exh points. 6. Traffic staff has been deplayed along with district police at makaburatis.
1	North Goa	9404	450	197	310	1010900		
\neg	South Goa	22917	722	257	337	2939400		



Integrated Disease Surveillance Programme (IDSP) Directorate of Health Services, Campal, Panaji-Gos Tel No. 0832-2225538 E-mail id: gassu.idsp∉nic.in



Date: 29/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 29.04.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00	1794
2	Contacts under Facility Quarantine	17	347
3	Suspects under Hospital Isolation at GMC	02	194
4	No. of samples sent for testing	95	1871
5	No. of reports received	89	1865
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	00	07

- Out of 95 Samples pending for testing, 89 are Negative 06 Reports Awaited.
- · At present patient in isolation ward GMC- 04
- At present people quarantined at Old Goa Residency- 16
- At present people quarantined at Margao Residency- 10
- At present people quarantined at Mayern Residency- 12
- · At present people quarantined at Mapusa Residency- 12
- Out of all the Cured patients, 3 have completed 7 days Facility Quarantine as well as next 7 days Home Quarantine.
- Remaining 4 have completed 7 days Facility Quarantine and are currently on 7 days Home Quarantine.

Director of Health Services

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 29/04/2020

Name of the State: GOA.

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons. Hemant Kumar, IAS. (State Control Room i/c: 7875015991)

Name of District	Number of active Relief Camps and Shelters		ef persons housed		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / industry where	Remarks/ additional information	
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO	they were working		
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	
North Goa	11	0	446	0	08	5	2634	1600		Dry ration provided to 1223 persons. Grocery-on-Wheels buses are supplying grocers. Three meals are provided to all persons in shelter homes.	
South Goa	06	0	423	0	78	7	3410	2400		Dry ration provided to 643 persons 2) 2 Grocery-on-Wheels buses are supplying groceries	
	17	0	869	0	86	12	6044	4000			

- 1) Goa does not have any COVID-19 hotspot.
- 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
- 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.